

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/166 1A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 8th January, 2021.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. ITS.01/2019/224 dated 06.01.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 11.01.2021 and restricted holiday on 12.01.2021, along with station leave permission from the evening of 08.01.2021 (after Court hour) till the morning of 18.01.2021 (before Court hour). The Addl. District and Sessions Judge, Cachar, Silchar and in her absence, the next senior most Judicial Officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

168
Memo NO.HC.VII-79/2004/167-1A, dated 8-1-2021

Copy to:

1. The Addl. District and Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)